

**GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS
RAJYA SABHA**

UNSTARRED QUESTION NO. 1848

TO BE ANSWERED ON MARCH 10, 2021

CENTRAL DATABASE ON REAL ESTATE ACTIVITY

**NO. 1848. SHRIRAJEEV SATAV:
 SHRI SANJAY SETH:**

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state;

- (a) whether Government is planning to develop a central database on real estate activity across the country, if so, the details thereof;
- (b) the aims and objective behind the move;
- (c) whether Central Government has consulted States and Real Estate Regulatory Authorities in this regard;
- (d) if so, the response thereto; and
- (e) the number of States that have implemented the Real Estate Regulation and Development Act (RERA)2016 and the achievement made since inception of the act?

ANSWER

**THE MINISTER OF STATE (INDEPENDENT CHARGE) OF THE
MINISTRY OF HOUSING AND URBAN AFFAIRS**

(SHRI HARDEEP SINGH PURI)

(a) to (d): No Sir. Government is not planning to develop any central database on real estate activity. However, under the provisions of the Real Estate (Regulation and Development) Act, 2016 (RERA), States/Union Territories (UTs) are required to establish Real Estate Regulatory Authority to regulate and develop the real estate sector in the concerned State/UT. The Real Estate Regulatory Authority of the concerned State/UT is required to publish and maintain a web portal, containing the details of real estate projects and real estate agents who have registered under RERA.

(e): As per the information received by the Ministry, 34 States/UTs have notified Rules under RERA. Implementation of RERA in State of Nagaland is under discussion. However, the State of West Bengal has enacted its own Act i.e. West Bengal Housing Industry Regulation Act, 2017 (HIRA) instead of notifying Rules under RERA. HIRA has been challenged in Hon'ble Supreme Court by a homebuyer's association and matter is sub judice.

So far, 30 States/UTs have set up Real Estate Regulatory Authority and 26 States/UTs have set up Real Estate Appellate Tribunal. 27 States/UTs have set up web-portals. 60,905 Real Estate Projects and 48,080 Real Estate Agents have been registered under the provisions of RERA across the country. 64,091 complaints have been successfully disposed of by the Real Estate Regulatory Authorities across country.
